

List of total no. of cases randomly allocated during the month of September-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	12
					OMP (I) Comm	15
					Misc. DJ	4
					Execution (Comm)	5
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	10
					OMP (I) (COMM)	18
					M/DJ	3
					EXECUTION	2
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS (COMM)	16
					OMP (I) Comm	13
					OMP (COMM)	1
					Misc. DJ	1
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	10
					OMP (I) (COMM)	19
					MISC DJ	5
					EXECUTION	6
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	9
					on Cases (OMP(I)Comm) & OMP (	15
					EXECUTION(Comm)	3
					Misc. DJ	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMP/EXECUTION /ARBT./MISC. DJ	46

7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	4
					OMP(I) COMM + OMP(COMM)	21
					EXECUTION	5
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	13
					OMP (COMM)	1
					EXECUTION (COMM)	7
					MISC. DJ	1
					OMP (I) (COMM)	11
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	31
					TRANSFER RECEIVED	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CIVIL	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	es e-filed in the month of Septem	14
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	9
					OMP(I)COMM	19
					EXECUTION (COMM)	3
					MISC DJ	1
					OMP COMM	1
					CONTEMPT PETITION	2
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	10
					Arbitration Cases (OMP(I)Comm) & OMP (COMM)	23

					EXECUTION(Comm)	5
<b>TOTAL</b>						310
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	41
					Omp	10
					Execution	1
					Misc DJ	2
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	7
					OMP COMM	4
					EXECUTION COMM	6
					MISC DJ	1
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	9
					Execution (comm)	7
					OMP (COMM)	1
					OMP (I) (COMM)	2
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	9
					Execution (comm)	7
					OMP (COMM)	1
					OMP (I) (COMM)	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM.)	10
					EX (COMM)	10
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	24
					OMP(I)(COMM)	18
					Execution	10
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	2

					ARB A (COMM)	0
					OMP (COMM)	2
<b>TOTAL</b>						186
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	25
					ARBITRATION U/S 9	2
					ARBITRATRATION U/S 34	7
					EXECUTION(COMM)	13
					TRADE MARK/CIVIL (COMMERCIAL)	9
					OTHER ARBITRATION CASE	1
					MISC. DJ/ COUNTER CLAIM	2
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	46
					EX(COMM)	6
					OMP (COMM)	5
					OMP (I) (COMM)	1
					OMP (E) (COMM)	1
					ARB. A	1
					MISC. DJ	3
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OBJECTION U/S 34 ARBITRATION CONCILIATION ACT	3
					SUIT FOR RECOVERY	28
					SUIT FOR TRADEMARKS	9
					EXECUTION PETITION	7
					APPLICATION U/S 151 OF CPC	3
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	1
<b>TOTAL</b>						173
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	10

					EX. COMM.	3
					OMP (I) COMM.	99
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	3
				503	EX. COMM.	4
					OMP COMM.	2
					OMP (I) COMM.	98
25			SH. SANDEEP YADAV	614	CS (COMM)	4
				614	EX. COMM.	1
					OMP COMM.	1
					OMP (I) COMM.	110
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	12
					EX. COMM.	3
					OMP (I) COMM.	111
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	7
					EX. COMM.	3
					OMP (I) COMM.	84
<b>TOTAL</b>						555
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	8 BLOCK	COMMERCIAL	17
29			MS. NEELAM SINGH, DISSTRIC JUDGE	14	COMMERCIAL	38
30			SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	18
31			MS. ANU GROVER BALIGA	21	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	25
32			SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
33			MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	2

34			Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	Nil
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	OMP ( COM)-2, CS (COMM)-15 ,EX-02,MISS DJ -2 OMP (I) COMM-o	23
<b>TOTAL</b>						147
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	12	CS(COMM-74)	17
				12	OMP(COMM)-73	3
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM-74)	22
					OMP(COMM-73)	2
					OMP (COMM)-78	0
<b>TOTAL</b>						44
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	15
					OMP (I) (COMM)	3
					OMP (COMM)	0
					MISC. DJ	5
					EXECUTION PETITION	2
<b>Total</b>						25
39	KARKARDOOMA	SHAHDARA	SH. BRLJESH KUMAR GARG	57	CS(Comm)	14
					EXECUTION	7
					MISC.DJ CASE	2
					OMP(E)COMM	0
					RESTORED/RBT	0
40			MS. KIRAN BANSAL	56	CS(Comm)	11
				56	EX COMM	5
					OMP(I) COMM	1

				56	MISC DJ	1
41			SH. SURENDER S. RATHI		CS(Comm)	23
					OMP(COMM)	1
					MISC.DJ CASE	0
					OMP (I) Comm	0
					Execution	9
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	7
					OMP(COMM)	-
					OMP(I) COMM	-
					Ex	-
					Mis Case	2
					RBT/RESTORED	-
					Transferred	-
<b>Total</b>						83
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	41
					OMP	37
					MISC DJ	3
					EX	5
44			SH.VINOD YADAV	759	CS(COMM)	51
					OMP	22
					MISC DJ	6
					EX	11
<b>Total</b>						176
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	91
					OMP(i)(COMM)& OMP (Comm)	3
					EXECUTION	13

				Misc. Application DJ	16
<b>Total</b>					123
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COMM)	12
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	10
				OMP (COM)	0
				ARB (COM)	2
				OMP (I) (COMM.)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	13
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				COUNTER CLAIM	1
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	19
				OMP (COM)	0
				ARB (COM)	1
				OMP (I) (COMM.)	0



				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
<b>TOTAL</b>					60
<b>GRAND TOTAL</b>					<b>1822</b>